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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 3139/2020 & CM Nos. 10912/2020, 11374/2020**

**SOUTH CHEMISTS & DISTRIBUTORS ASSOCIATION (REGD.)  
AND ANR. .... Petitioners**

Through Mr.Sudhir Nandrajog, Sr. Adv. with  
Mr.Amit Gupta and Ms.Mansi  
Kukreja, Advs alongwith Mr. Yash  
Aggarwal AR of petitioner company

versus

**UNION OF INDIA AND ORS .... Respondents**

Through Ms.Maninder Acharya, ASG with  
Mr.Kirtiman Singh, CGSC, Mr.Waize  
Ali Noor, Mr.Rohan Anand and  
Mr.Viplav Acharya, Advs. for UOI.  
Mr.Ankur Khandelwal and  
Mr.Utkarsh Sharma, Advs. for  
applicant in CM No.11374/2020  
(Anterrashtriya Upbhogta Kalyan  
Samiti Regd.)

**CORAM:**

**HON'BLE MR. JUSTICE NAVIN CHAWLA**

**ORDER**

**% 16.06.2020**

**W.P.(C) 3139/2020 & CM No. 10912/2020**

1. The learned Additional Solicitor General, on instructions, submits that the operation of the website “<http://www.aarogyasetumitr.in>” has been suspended. She further submits that if at all the website is to be re-launched, the respondents shall keep in mind the issues raised by the petitioners in the

present petition.

2. In view of the above, the petition has been rendered infructuous and is disposed of.

**CM No. 11374/2020**

1. The present application has been filed by Anterrashtriya Upbhogta Kalyan Samiti Regd. for its impleadment in the present petition.

2. In view of the above order passed in the main petition, this application has also been rendered infructuous and is disposed of.

**NAVIN CHAWLA, J**

**JUNE 16, 2020/ARYA**